

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2653
ANSWERED ON:11.12.2006
FAILURE TO LIFT PDS QUOTA
Oram Shri Jual

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) Whether some States were unable to lift their allotted quotas of foodgrains and Kerosene under Public Distribution System (PDS), Targeted Public Distribution System (TPDS) and Antyodaya Anna Yojana (AAY) during last three years;
- (b) If so, the details thereof during last three years; and
- (c) The reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

(a)&(b) : Foodgrains - The allocation and offtake of foodgrains under Targeted Public Distribution System (TPDS) during the last three years viz. 2003-04, 2004-05 and 2005-06 are at Annexures- I to III

Kerosene- The allocation and upliftment of Public Distribution System (PDS) kerosene during 2003-04, 2004-05, and 2005-06 is at Annexure -IV.

(c) : The off take of foodgrains depends upon various factors like local availability of foodgrains, prevalent market prices, food preferences of local people, low resources with State Governments, non-availability of rakes etc.

As regards kerosene, allocation is made by the Govt. of India to different States/UTs on a quarterly basis for distribution under PDS. Upliftment and further distribution within the State/UT through their PDS network is the responsibility of concern States/UTs.